

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERS - ISSUED.**

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**ROC.NO.5446/2011-B.SPL.**

**NOTIFICATION NO.36-B.SPL.**

**DATED:19.01.2015**

**READ:**

1. G.O.Ms.No.80, Law (L.A & J - Home Courts.C) Department, dated 10.07.2015.
2. High Court's Proceedings Roc.No.5446/2011-B.Spl., dated 09.01.2015.

**The High Court is pleased to order the following Transfers and Postings:-**

1. Sri K.Pattabhi Rama Rao, Junior Civil Judge on Other Duty as Assistant Professor, National Judicial Academy, Bhopal, Madya Pradesh State, and who has been recalled to State Judicial Service after completion of 3 years deputation period by 11.01.2015 and asked to await order of his posting in the High Court's Proceedings 2<sup>nd</sup> read above, is posted as Prl. Junior Civil Judge, Karimnagar, VICE Sri Mohd. Afroz Akthar, transferred.

2. On relief, Sri Mohd. Afroz Akthar, Prl. Junior Civil Judge, Karimnagar, is transferred and posted as II Addl. Junior Civil Judge, Karimnagar (new Court sanctioned vide G.O. first read above)

- i) Sri K.Pattabhi Rama Rao, will immediately proceed to his new station and shall take charge of his post from Sri Mohd. Afroz Akthar.
- ii) Sri Mohd. Afroz Akthar, on relief by his successor shall take charge of his post in consultation with the Prl. District and Sessions Judge, Karimnagar.

**NOTE: The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.**

*S. Jagannadham*  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. Sri K.Pattabhi Rama Rao, Junior Civil Judge, H.No.1, National Judicial Academy, Bhadbhada Road, P.O. Suraj Nagar, Bhopal - 462004 (by speed post)

3. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
4. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
5. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
6. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal - 462 044, Madhya Pradesh State.
7. The Assistant Professor, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal - 462 044, Madhya Pradesh State.
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Secretary to Government, Law (L.A.& J-Cts.C) Department Hyderabad
10. The Director of Treasuries and Accounts, Hyderabad
11. The Director, Andhra Pradesh Judicial Academy, Secunderabad
12. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
13. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
14. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
15. The Prl. District and Sessions Judges, Karimnagar
16. The I Addl. District and Sessions Judge, Karimnagar
17. The Prl. Junior Civil Judge, Karimnagar
18. The I Addl. Junior Civil Judge, Karimnagar
19. The II Addl. Junior Civil Judge, Karimnagar.
20. The District Treasury Officer, Karimnagar

21. **THE SECTION OFFICERS:-**

(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.